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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

26/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/575/ (IB)/2018  
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT.LTD  
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① CIBI VISHNU

COUNSEL FOR  
C-D



Aashish Jaisuria  
For Suraa & Surana

Counsel for Operational  
Creditors



ORDER

Counsels for both the parties are present and have prayed for time to make final submissions. At request, time is enlarged. Put up on 05.10.2018 at 10.30 A.M.

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(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)